

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

9. C.P.(IB)/1189(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: INTEC CAPITAL LIMITED  
Vs.  
TECHNOKOLLA (INDIA) PRIVATE LIMITED

SECTION: 7 of IBC 2016

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**ORDER**

Mr. Amir Arsiwala Counsel for the Applicant is present through virtual hearing. The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **20.10.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/